

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 08.09.2022 (THURSDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1092 of 2022	Akhilesh Kulshrestha Vs. SAAB India Technologies Pvt. Ltd.	Vishal Ganda	
2.	Comp. App. (AT) (Ins) No. 1096 of 2022	Bliss Equity Pvt. Ltd. Vs. Durga Das Agrawal Interim Resolution Professional	Vaibhav Tyagi	
3.	Comp. App. (AT) (Ins) No. 1097 of 2022 & I.A. No. 3195, 3246 of 2022 (With Defects)	The General Manager Eastern Railway & Ors. Vs. ICICI Bank Ltd. & Anr.	Vijay Joshi	
4.	Comp. App. (AT) (Ins) No. 1098 of 2022	Gill Aqua Hydro Power Generation Company Ltd. Vs. Sakshi Conbuild Pvt. Ltd.	Yogendra Aldak	
5.	Comp. App. (AT) (Ins) No. 1100 of 2022 & I.A. No. 3260 of 2022 (With Defects)	Haryana State Industrial And Infrastructure Development Corporation Ltd. Vs. Benlon India Ltd. & Ors.	Shekhar Raj Sharma	

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By order of Hon'ble Chairperson
-sd/-
Registrar